

widening of all National Highways passing through Andhra Pradesh into four-lanes during the Eighth Plan period; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) Length of four-lane National Highways outside municipal limits in the Southern States is given below:

Sl. No.	Name of State	Total length of National Highways having four-lanes
1	2	3
1.	Andhra Pradesh	9 Kms
2.	Karnataka	14 Kms
3.	Tamil Nadu	Nil
4.	Pondicherry	Nil
5.	Kerala	Nil
Total		23 Kms

(b) and (c). It is not proposed to widen to four lanes all the NHs passing through Andhra Pradesh under the Eighth Plan, which is yet to be finalised. However a length of 123.4 Kms is being taken up for four-laning as per details given below:—

(i) Under Asian Development Bank assistance, a length of 40.6 kms between Anakapally and Vishakhapatnam on NH 5 has already been sanctioned for four-laning at a cost of Rs. 52 crores.

(ii) In the annual plan 1990-91, there is budget provision of Rs. 24.00 lakhs for four-laning a length of 82.80 kms from Chilakaluripet to Vijayawada on NH 5.

Translation]

Leveling of Ravines of Chambal River in Murena of Madhya Pradesh

3634. SHRI DILEEP SINGH BHURIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a scheme was formulated to level the ravines of Chambal river in district Murena of Madhya Pradesh with the assistance of Union Government for tackling coitmenace in the area;

(b) if so, the expenditure likely to be incurred thereon;

(c) the time by which level in work is likely to be completed; and

(d) how many acres of land would be available for cultivations and the number of families likely to be benefited?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir. The scheme to reclaim ravine lands for agriculture, afforestation etc. is under implementation with Central assistance since 1987-88 to tackle dacoity menace. Levelling of ravenous areas is one of the components of the scheme.

(b) to (d). Outlays and physical targets

are determined on year-to-year basis. Upto 1989-90, an amount of Rs. 713.211 lakh has been spent in different areas of Madhya Pradesh including Morena district and 17222.763 ha. ravinous land has been reclaimed for productive purposes. For 1990-91, an outlay of Rs. 400 lakh has been approved. Estimation of beneficiary families would be possible only after the disposal of the reclaimed land by State Government [English]

**Utilisation of Tetrapack Tetrabrick
Machines of NDDB**

3635. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of AGRICULTURE be pleased to state the average capacity

utilisations of Tetrapack/Tetrabrick Machines of National Dairy Development Board for packing milk and other commodities during the last six months, month-wise and unit-wise against the installed capacity?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): Based on the packaging material supplied, the month-wise percentage utilisation of installed capacity of NDDB leased machines for the six months from January, 1990 is given in the attached Statement